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OA 242/05

**ORDERS OF THE TRIBUNAL**

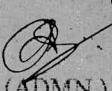
**ORDER DATED: 15.02.2006**

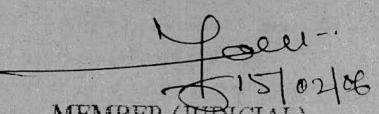
Delay, in completion of the recruitment for the post of GDS BPM of Titira Branch Post office, is the subject matter of consideration in this Original Application filed under Section 19 of the Administrative Tribunals Act, 1985.

2. The recruitment, in question, is pending for last two and a half years. Ld. Counsel for the Respondent Department states that the subject matter pertaining to vacancy, in question, was ~~kept~~ <sup>held-up</sup> before the Hon'ble High Court of Orissa in W.P(C). No.6988/05, disposed of on 19.08.2005, and in Review Petition No. 110/05 that was disposed of on 08.11.2005. Now, that the matter has been disposed of <sup>Hon'ble</sup> ~~Respondent~~ in the High Court of Orissa, the Department should proceed to fill up the post, in question, in accordance with the rules by keeping in mind the observations of the Hon'ble High Court of Orissa, rendered in the aforesaid Writ Petition/Review Petition. The Respondent Department should act promptly to complete the process expeditiously within a period of 90 days.

3. With the aforesaid observation and direction, this Original Application stands disposed of.

4. Send copies of this order to the Respondents and free copies of this order be given to the Ld. Counsels appearing for both the parties (Mr. Padma <sup>and Ms. S. Subhaprata</sup>)

  
MEMBER (ADMN.)

  
Yosee  
15/02/06  
MEMBER (JUDICIAL)